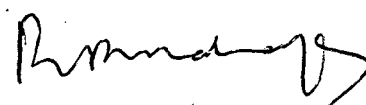


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>13.9.93</u>	Mr. Manish Khanderi - Counsel for the petitioner. Mr. J. K. Khanchikar - Counsel for the respondents. Heard in learned Counsel for the parties. Judgement reserved.  (B. B. Mahajan) Member (Adm.) (D. L. Mehta) Vice-Chairman
14/9/93 17/9/93	The Review Petition has been disposed of by a separate order which has been pronounced in the open court. (B. B. Mahajan) Adm-Member (D. L. Mehta) N.C.